

**Dr. Aditi Choudhary**  
D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



**DELHI JUDICIAL ACADEMY**  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
O 1-26852191, 011-28036502 (O)  
011-28036687 (Fax)  
Email: dja@nic.in

No. DJA/Trg./Ref./CC/1561/2022/3335

24<sup>th</sup> August, 2022

To

1. ✓ Sh Girish Kathalia, Principal District & Sessions Judge, HQs, Central, THC
2. Sh Deepak Jagotra, Principal District & Sessions Judge, East, KKD
3. Sh Narottam Kaushal, Principal District & Sessions Judge, South, Saket
4. Sh. Yashwant Kumar, Principal District & Sessions Judge, North-West, Rohini
5. Sh Dharmesh Sharma, Principal District & Sessions Judge, New Delhi, PHC
6. Sh. Ramesh Kumar-I, Principal District & Sessions Judge, North-East, KKD
7. Sh. Sanjay Garg - I, Principal District & Sessions Judge, South-East, Saket
8. Sh. Vimal Kr. Yadav, Principal District & Sessions Judge, North, Rohini
9. Sh. Sanjay Kumar, Principal District & Sessions Judge, West, THC
10. Sh. Manoj Jain, Principal District & Sessions Judge, South-West, Dwarka
11. Ms. Shalinder Kaur, Principal District & Sessions Judge, Shahdara, KKD

Sub.: Refresher Programme for DHJS Officers posted as District Judge (Commercial Courts) on 17<sup>th</sup> September, 2022.

Respected Sir/~~Madam~~,

As per the approved Training Calendar 2022, the Delhi Judicial Academy shall be conducting the 'Refresher Programme for DHJS Officers posted as District Judge (Commercial Courts)' on 17<sup>th</sup> September, 2022 at Delhi Judicial Academy.

The Nomination list for the aforesaid programmes is enclosed as Annexure 'A'.

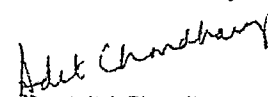
It is requested that such nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programmes through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Principal District & Sessions Judge.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 17<sup>th</sup> September, 2022, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

  
(Dr. Aditi Choudhary)

Encl: As above

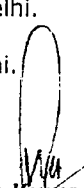
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**  
TIS HAZARI COURT: DELHI

No. 63256-268/JOTP/Gaz./2022

Dated, Delhi the 26 AUG 2022

As directed copy of letter bearing No. DJA/Trg./Ref/CC/1561/2022/3335 dated 24.08.22 received from the Ld. Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch Incharge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The In-charge Library, Tis Hazari Courts, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.

  
(Mukesh Kumar Gupta)  
Additional District Judge (Central)/  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

**Nomination List for  
Refresher Programme for Delhi Higher Judicial Service Officers posted as District  
Judge (Commercial Courts)  
on  
17<sup>th</sup> September, 2022**

| Sl.No. | Name of Officer            | Present Posting                   | No. | Civil/ Police District | Place of Posting |
|--------|----------------------------|-----------------------------------|-----|------------------------|------------------|
| 1      | Ms. Barkha Gupta           | District Judge (Commercial Court) |     | North-East             | KKD              |
| 2      | Sh. Rajneesh Kr. Gupta     | District Judge (Commercial Court) | 2   | Central                | THC              |
| 3      | Sh. Paramjit Singh         | District Judge (Commercial Court) | 6   | Central                | THC              |
| 4      | Sh. Vinay Kr. Khanna       | District Judge (Commercial Court) | 2   | South                  | Saket            |
| 5      | Sh. Gurvinder Pal Singh    | District Judge (Commercial Court) | 2   | New Delhi              | PHC              |
| 6      | Sh. Sanjiv Jain            | District Judge (Commercial Court) | 3   | New Delhi              | PHC              |
| 7      | Ms. Sukhvinder Kaur        | District Judge (Commercial Court) | 2   | Shahdara               | KKD              |
| 8      | Ms. Nisha Saxena           | District Judge (Commercial Court) | 4   | Central                | THC              |
| 9      | Sh. Ashwini Kr. Sarpal     | District Judge (Commercial Court) | 5   | Central                | THC              |
| 10     | Sh. Sanjay Sharma-I        | District Judge (Commercial Court) |     | East                   | KKD              |
| 11     | Ms. Santosh Snehi Mann     | District Judge (Commercial Court) | 1   | New Delhi              | PHC              |
| 12     | Sh. Pawan Kr. Jain         | District Judge (Commercial Court) | 3   | Central                | THC              |
| 13     | Sh. Gurdeep Singh          | District Judge (Commercial Court) |     | North-West             | Rohini           |
| 14     | Sh. Prem Kr. Barthwal      | District Judge (Commercial Court) | 1   | South                  | Saket            |
| 15     | Sh. Dinesh Bhatt           | District Judge (Commercial Court) | 1   | West                   | THC              |
| 16     | Sh. Pankaj Gupta           | District Judge (Commercial Court) |     | South-West             | Dwarka           |
| 17     | Sh. Sanjeev Kumar Aggarwal | District Judge (Commercial Court) | 1   | Central                | THC              |
| 18     | Sh. Umed Singh             | District Judge (Commercial Court) | 1   | South-East             | Saket            |
| 19     | Sh. Virender Bhatt         | District Judge (Commercial Court) |     | North                  | Rohini           |
| 20     | Ms. Hemani Malhotra        | District Judge (Commercial Court) | 2   | West                   | THC              |
| 21     | Ms. Vineeta Goyal          | District Judge (Commercial Court) | 2   | South-East             | Saket            |

26<sup>th</sup> 9/22